## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 20.07.2017

## ORDER NO. 99 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **137/2016 for CESTAT Chandigarh** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri Devender Singh, Member (Technical)		Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order 2072

(A.Mohan Kumar) Registrar

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Dy. Registrar